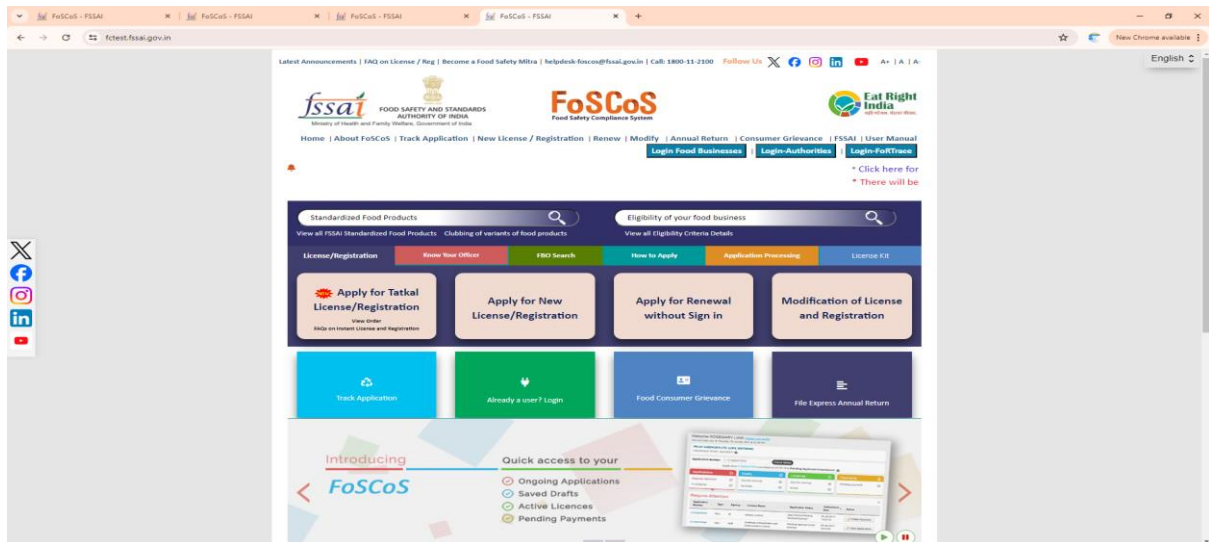
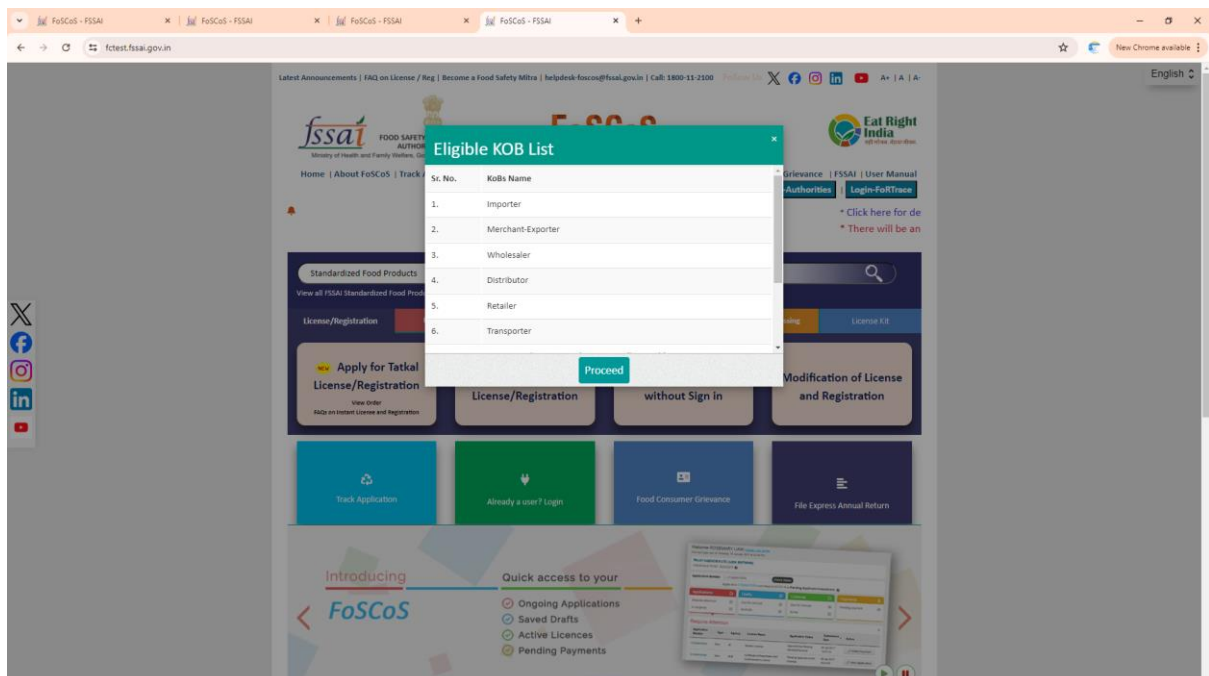


USER MANUAL FOR TATKAL LICENSE/REGISTRATION

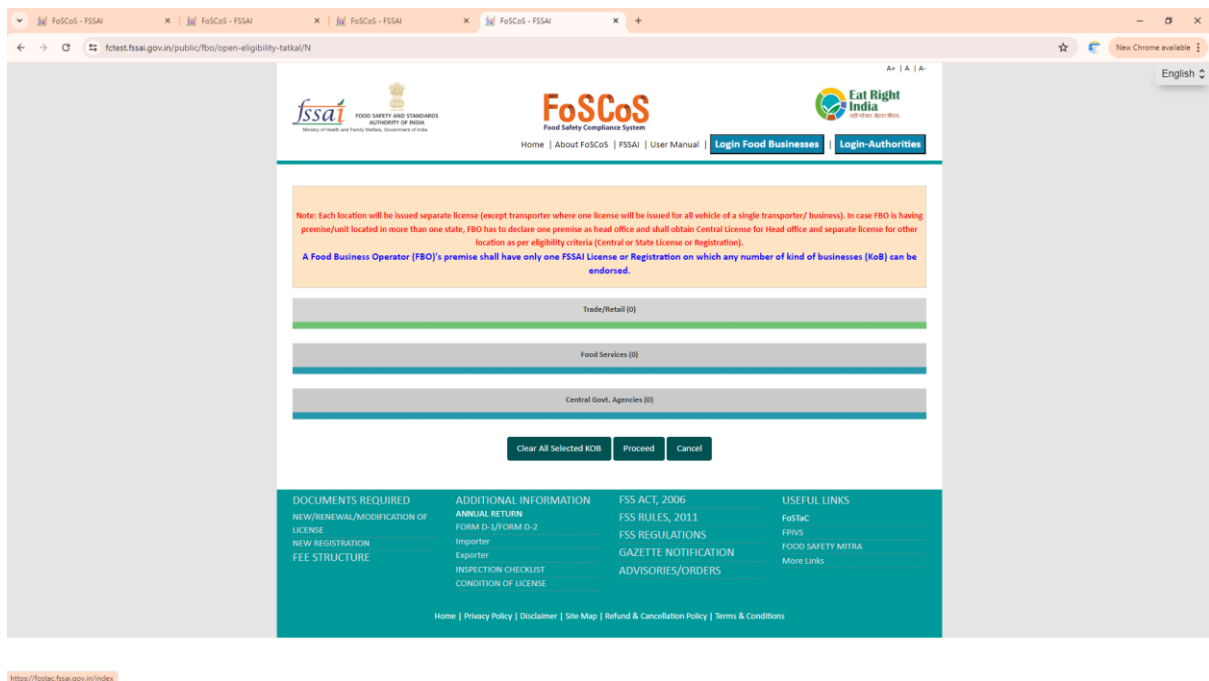
1. Goto FoSCoS Home Page and click on “Apply for Tatkal License/Registration”



2. The following screenshot shows the **Eligible KoB list**



3. Select KoB from the Eligible KoB list and click on proceed



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Food Safety Compliance System

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Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is having premise/unit located in more than one state, FBO has to declare one premise as head office and shall obtain Central License for head office and separate license for other location as per eligibility criteria (Central or State License or Registration).

A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed.

Trade/Retail (0)

Food Services (0)

Central Govt. Agencies (0)

[Clear All Selected KoB](#) [Proceed](#) [Cancel](#)

DOCUMENTS REQUIRED

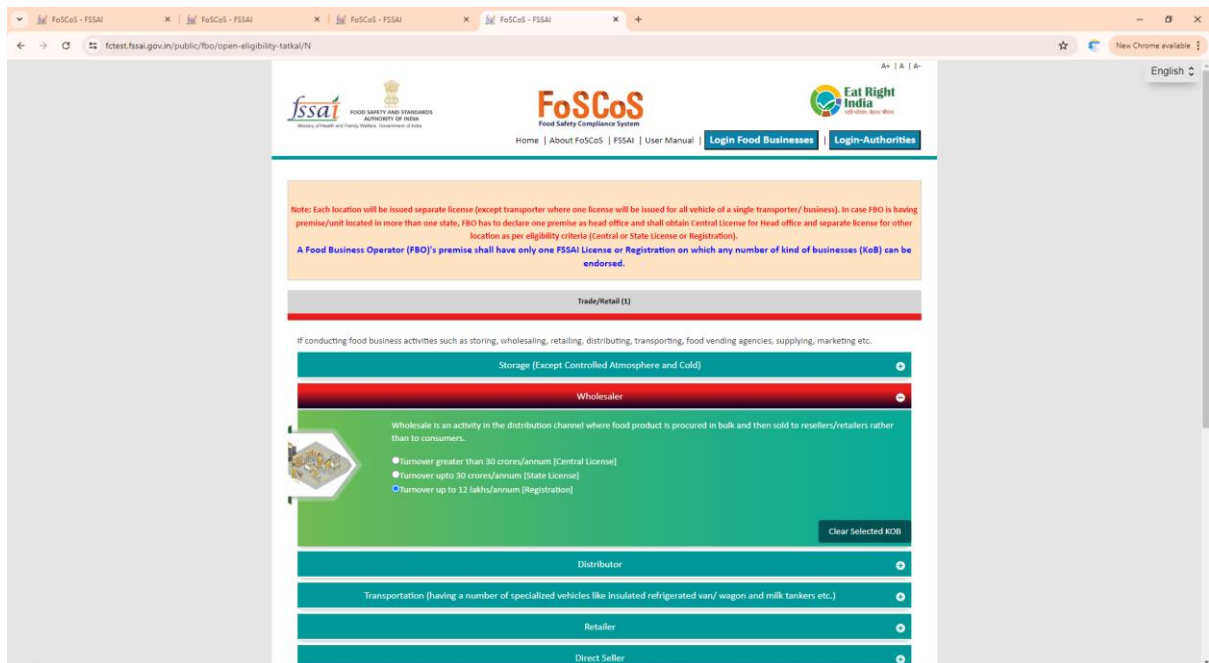
NEW/RENEWAL/MODIFICATION OF LICENSE	NEW REGISTRATION	FEE STRUCTURE
ANNUAL RETURN FORM D-1/FORM D-2	Importer	INSPECTION CHECKLIST
FSS ACT, 2006	EXPORTER	CONDITION OF LICENSE

USEFUL LINKS

FSSAI	FSSAI
FSSAI	FSSAI
FSSAI	FSSAI
FSSAI	FSSAI

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<https://fosc.os.fssai.gov.in/index>



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Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is having premise/unit located in more than one state, FBO has to declare one premise as head office and shall obtain Central License for head office and separate license for other location as per eligibility criteria (Central or State License or Registration).

A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed.

Trade/Retail (1)

If conducting food business activities such as storing, wholesaling, retailing, distributing, transporting, food vending agencies, supplying, marketing etc.

Storage (Except Controlled Atmosphere and Cold)

Wholesaler

Wholesale is an activity in the distribution channel where food product is procured in bulk and then sold to resellers/retailers rather than to consumers.

- Turnover greater than 30 crores/annum [Central License]
- Turnover upto 30 crores/annum [State License]
- Turnover up to 12 lakhs/annum [Registration]

[Clear Selected KoB](#)

Distributor

Transportation (having a number of specialized vehicles like insulated refrigerated van/ wagon and milk tankers etc.)

Retailer

Direct Seller

DOCUMENTS REQUIRED

NEW/RENEWAL/MODIFICATION OF LICENSE	NEW REGISTRATION	FEE STRUCTURE
ANNUAL RETURN FORM D-1/FORM D-2	Importer	INSPECTION CHECKLIST
FSS ACT, 2006	EXPORTER	CONDITION OF LICENSE

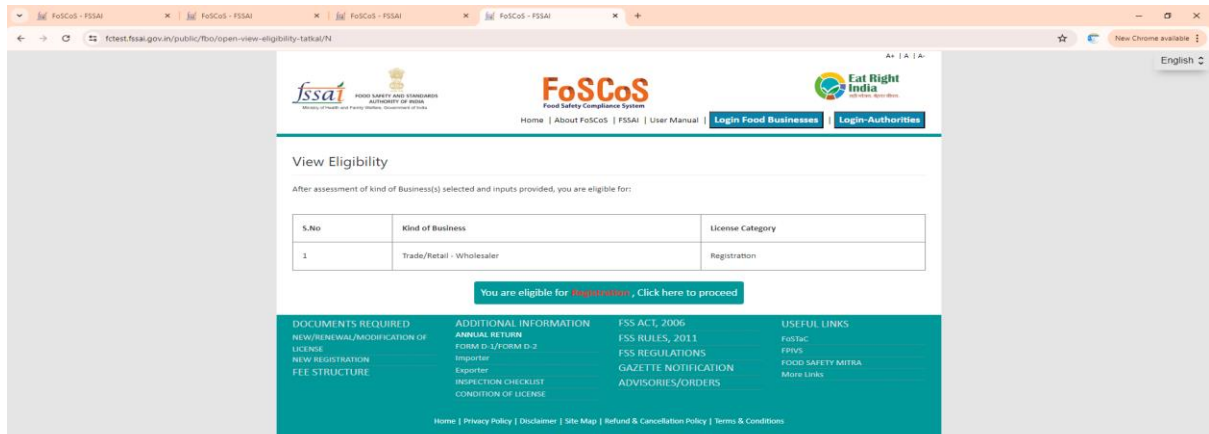
USEFUL LINKS

FSSAI	FSSAI
FSSAI	FSSAI
FSSAI	FSSAI
FSSAI	FSSAI

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<https://fosc.os.fssai.gov.in/index>

4. Click on proceed



The screenshot shows the 'View Eligibility' page on the FoSCoS portal. The page header includes the FSSAI logo, the FoSCoS logo, and the 'Eat Right India' logo. The main content area displays the results of an eligibility assessment. A table lists the business details, and a button prompts the user to proceed with registration.

View Eligibility

After assessment of kind of Business(s) selected and inputs provided, you are eligible for:

S.No	Kind of Business	License Category
1	Trade/Retail - Wholesaler	Registration

You are eligible for Registration, Click here to proceed

DOCUMENTS REQUIRED

- NEW/RENEWAL/MODIFICATION OF LICENSE
- NEW REGISTRATION
- FEE STRUCTURE

ADDITIONAL INFORMATION

- ANNUAL RETURN
- FORM D-1/FORM D-2
- Importer
- Exporter
- INSPECTION CHECKLIST
- CONDITION OF LICENSE

FSS ACT, 2006

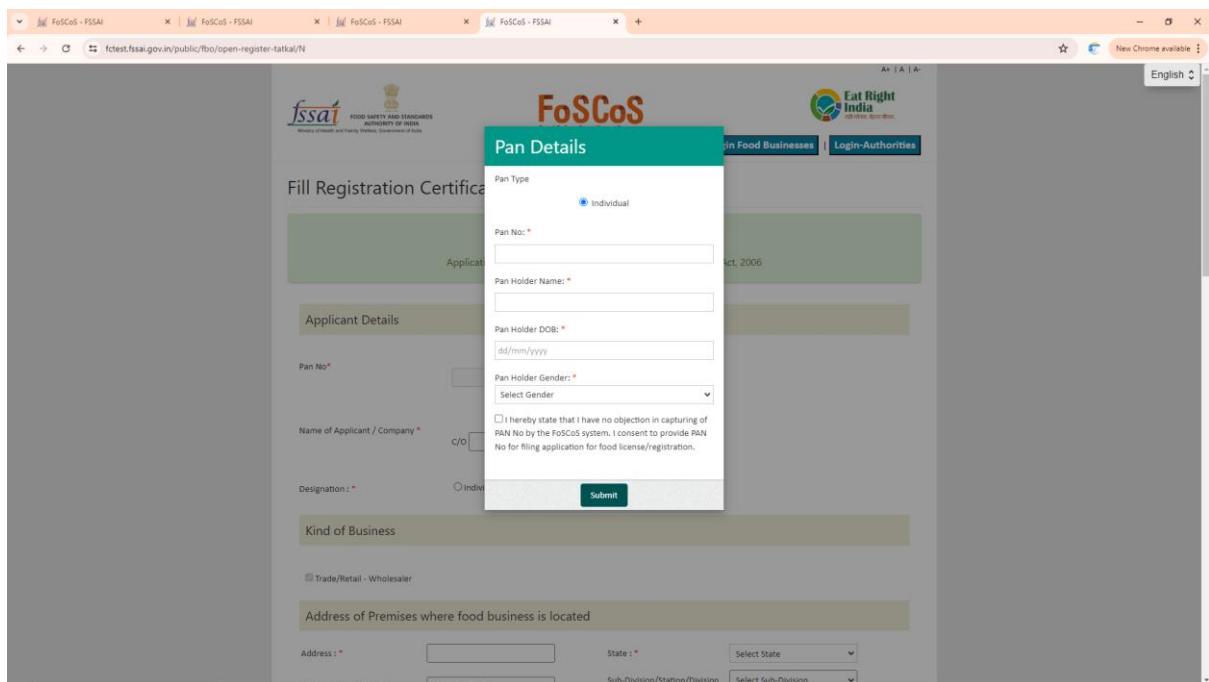
- FSS RULES, 2011
- FSS REGULATIONS
- GAZETTE NOTIFICATION
- ADVISORIES/ORDERS

USEFUL LINKS

- FoSCoS
- FPMIS
- FOOD SAFETY MITRA
- More Links

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5. Enter the PAN details, Select the checkbox and click on Submit



The screenshot shows the 'Fill Registration Certificate' page on the FoSCoS portal. A modal window titled 'Pan Details' is open, allowing the user to enter their PAN information. The background form includes fields for Applicant Details, Kind of Business, and Address of Premises.

Fill Registration Certificate

Applicant Details

Pan No.*

Name of Applicant / Company *

Designation: *

Kind of Business

☒ Trade/Retail - Wholesaler

Address of Premises where food business is located

Address: *

State: *

Sub-Division/Station/Division

Pan Details Modal:

Pan Type: ☒ Individual

Pan No.*

Pan Holder Name.*

Pan Holder DOB.*

Pan Holder Gender.*

☐ I hereby state that I have no objection in capturing of PAN No by the FoSCoS system. I consent to provide PAN No for filling application for food license/registration.

Submit

6. Fill the required details and click on Save & Next

foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI

fctest.fssai.gov.in/public/fo/open-register-tatkal/N

English

fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India

FoSCoS Food Safety Compliance System
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Form "A"
[See [Regulation 2.1.1](#) and [Regulation 2.1.7](#)]
Application for Registration under Food Safety and Standards Act, 2006

Applicant Details

Pan No* [Change Pan No.](#)

Name of Applicant / Company*

Designation:* ☒ Individual

Kind of Business

☐ Trade/Retail - Wholesaler

Address of Premises where food business is located

Address:* State:*

Sub-Division/Station/Division

foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI | foSCoS - FSSAI

fctest.fssai.gov.in/public/fo/open-register-tatkal/N

English

Sl. No.	Name of the food category	Action
1	01 - Dairy products and analogues, excluding products of food category 2.0	Delete
	<input type="text" value="Select"/>	Save & Add

Food Safety Mitra Details(if Applicable)

FSM No.: [Add](#)

Other Details

In case of business – intended date of start:

Source of Water Supply:* ☐ Public ☒ Private ☐ Other(s) ☐ N/A

Whether any electric power is used in manufacturing of food items: ☐ Yes ☒ No

☒ I/we do not possess the valid license / registration at the same premises or the license / registration has not been suspended or cancelled by the authorities in past three months.

[Save & Next](#) [Cancel](#)

DOCUMENTS REQUIRED	ADDITIONAL INFORMATION	FSS ACT, 2006	USEFUL LINKS
NEW/RENEWAL/MODIFICATION OF LICENSE	ANNUAL RETURN	FSS RULES, 2011	FoSTac
NEW REGISTRATION	FORM D-1/FORM D-2	FSS REGULATIONS	FPWS
FEE STRUCTURE	Importer	GAZETTE NOTIFICATION	FOOD SAFETY MITRA
	Exporter	ADVISORIES/ORDERS	More Links
	INSPECTION CHECKLIST		
	CONDITION OF LICENSE		

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7. Enter the OTP received on both - Mobile and Aadhar registered mobile and click on Submit.

The screenshot shows the FoSCoS - FSSAI registration portal. A modal titled "Confirm Contact Person Verification Code" is displayed in the center. The modal contains two sections for OTP verification. The first section, "Verification code has been sent to Mobile," includes a text input field for the "Enter Mobile Verification Code" and a timestamp "09:58". Below this, it says "If you have not received OTP on SMS, Please click [here](#) for OTP on Call." The second section, "OTP has been successfully sent to your aadhaar registered mobile no.," includes a text input field for the "Verification Code". At the bottom of the modal are "Submit" and "Close" buttons. The background shows a table with food categories and a footer with various links and documents.

Sl. No.	Name of the food category	Action
1.	01 - Dairy products and analogues, excluding products of food category 2.0	Delete

Food Safety and Standards (Food Safety and Standards) Act, 2006

FSM No. :

Other Details

In case of business - intended date of start :

Source of Water Supply :

Whether any electric power is used in manufacturing of food items: ☐ Yes ☒ No

☒ I/we do not possess the valid license / registration at the same premises or the license / registration has not been suspended or cancelled by the authorities in past three months.

Save & Next Cancel

DOCUMENTS REQUIRED
NEW/RENEWAL/MODIFICATION OF LICENSE
NEW REGISTRATION
FEE STRUCTURE

ADDITIONAL INFORMATION
ANNUAL RETURN FORM D-1/DORM D-2
Importer
Exporter
INSPECTION CHECKLIST
CONDITION OF LICENSE

FSS ACT, 2006
FSS RULES, 2011
FSS REGULATIONS
GAZETTE NOTIFICATION
ADVISORIES/ORDERS

USEFUL LINKS
FoSTAC
FPOVS
FOOD SAFETY MITRA
More Links

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8. OTP verification is successful.

The screenshot shows the FoSCoS - FSSAI registration portal. A modal titled "Application Product" is displayed in the center. The modal contains a table with food categories. Below the table is a "Proceed" button. The background shows a table with food categories and a footer with various links and documents. A green "Verify Successfully" message with a checkmark is visible in the top right corner.

Sl. No.	Name of the food category
1.	01 - Dairy products and analogues, excluding products of food category 2.0

Proceed

In case of business - intended date of start :

Source of Water Supply : ☐ Public ☒ Private ☐ Other(s) ☐ N/A

Whether any electric power is used in manufacturing of food items: ☐ Yes ☒ No

☒ I/we do not possess the valid license / registration at the same premises or the license / registration has not been suspended or cancelled by the authorities in past three months.

Save & Next Cancel

DOCUMENTS REQUIRED
NEW/RENEWAL/MODIFICATION OF LICENSE
NEW REGISTRATION
FEE STRUCTURE

ADDITIONAL INFORMATION
ANNUAL RETURN FORM D-1/DORM D-2
Importer
Exporter
INSPECTION CHECKLIST
CONDITION OF LICENSE

FSS ACT, 2006
FSS RULES, 2011
FSS REGULATIONS
GAZETTE NOTIFICATION
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9. Enter the details for Sign Up

The screenshot shows a web browser with multiple tabs for 'FoSCoS - FSSAI'. The URL is 'fctest.fssai.gov.in/public/fbo/open-register-katka/N'. A table at the top lists food categories, with '01 - Dairy products and analogues, excluding products of food category 2.0' selected. A 'Sign Up Details' modal is open, containing the following sections:

- Primary Contact Detail:** Email (abc@gmail.com), Mobile No. (with a dropdown), and 'Belongs To' (Self). A note states: 'NOTE :- Atleast one of the two (Email/Mobile No) is mandatory.'
- Secondary Contact Detail:** Empty fields for Email, Mobile No., and 'Belongs To' (Please Select).
- Login Credential:** Login Id (30240701113360989), Password (masked), and Confirm Password (masked).
- Captcha:** A CAPTCHA image showing '411521' and an 'Enter Captcha' field.

At the bottom of the modal is a 'Submit' button. Below the modal, a note explains that the application reference ID will be the login ID until a registration certificate is generated, and that the certificate number will be the login ID. It also specifies password requirements: minimum 6 to maximum 21 characters, alphanumeric with at least one uppercase character and one special character. A footer contains links for Home, Privacy Policy, Disclaimer, Site Map, Refund & Cancellation Policy, and Terms & Conditions.

10. On successful Signup, the login ID is generated.

This screenshot shows the same 'Sign Up Details' modal as in the previous image, but with a 'User Sign Up Successfully' message box overlaid. The message box contains the text: 'You have registered with FoSCoS and login id created Successfully. Your login id is 30240701113360989.' and a note: 'Note: Once registration certificate generated, the registration certificate number will be your login ID.' An 'OK' button is at the bottom of the message box. The modal's 'Login Credential' section now shows the generated 'Login Id' as '30240701113360989'. The CAPTCHA image now shows '580220'. The 'Submit' button remains at the bottom of the modal. The same note and footer are present at the bottom of the page.

11. Upload all the mandatory documents.

The screenshot shows the FoSCoS portal interface. At the top, there are logos for FSSAI, FoSCoS, and Eat Right India. A green notification box in the top right corner states "Document Upload successfully." with a checkmark. The main section is titled "Upload Document(s)/Payment". It contains a table with two rows for document uploads:

S.No.	Document Type	Upload Document(s) (Max File Size:5MB,type-pdf,jpeg,png)
1	Photo *	View / Delete
2	Identity Proof * Aadhaar Card	View / Delete

Below the table, there is a section for "Other Document" with a note and a list of instructions:

Note:

1. Upload State specific documents in this section. ([View Mandatory Documents](#))
2. Maximum of 15 documents can be uploaded, if you have documents more than 15 then please merge your documents and upload it.
3. You have uploaded 1 out of 15 documents.

Sl. No.	Document Description	Upload Document(s) (Max File Size:5MB,type-pdf,jpeg,png)
1	Photographs of the unit (Entrance/Front facing end of the unit)	View / Delete
	Select	Choose file No file chosen Upload

Below the table, there is a checkbox for declaration:

☒ I/We declare that -

- I/We have read, understood and shall abide all provisions of FSS Act, 2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We assure that articles of food mentioned in form satisfy the requirements of FSS Act 2006, Rules and Regulations made thereunder.
- I/We shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- Expected Annual turnover of the food business is under Rs.12 Lacs. I will apply for License as and when annual turnover of food businesses exceeds Rs. 12 Lacs.

12. Click on the checkbox to agree with the declaration.

The screenshot shows the FoSCoS portal interface. At the top, there are logos for FSSAI, FoSCoS, and Eat Right India. A green notification box in the top right corner states "Document Upload successfully." with a checkmark. The main section is titled "Declaration" and contains a checkbox for declaration:

☒ I/We declare that -

- I/We have read, understood and shall abide all provisions of FSS Act, 2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We assure that articles of food mentioned in form satisfy the requirements of FSS Act 2006, Rules and Regulations made thereunder.
- I/We shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- Expected Annual turnover of the food business is under Rs.12 Lacs. I will apply for License as and when annual turnover of food businesses exceeds Rs. 12 Lacs.
- I have read/understood the punishment provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006.

"61. Penalty for false information. If a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be liable to penalty which may extend to ten lakh rupees."

• I/We do not possess the valid license / registration at the same premises or the license / registration has not been suspended or cancelled by the authorities in past three months.

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.

[Declaration](#) | [Conditions of License](#) | [Inspection Checklist](#)

[घोषणा](#) | [अनुमति की शर्तें](#) | [निरीक्षण जांच सूची](#)

☒ Online Payment through RazorPay ☐ PayUBiz

Total Amount: Rs. 100 (Rs. 100 (Certificate Fee)) Application Reference No.: 3024070113360989

GST No.

[Preview Application](#) [Pay](#) [Back](#)

Note: Once you click on 'Pay' button, you will not be able to modify any details. So kindly make sure all the information provided in the application is correct.

Credit Card (Visa/Mastercard) - Taxes as applicable per transaction
Debit Cards - Taxes as applicable per transaction
Net Banking - Taxes as applicable per transaction

Note - * Taxes over and above as applicable and charges to be absorbed from end customer

In case your amount is debited from your bank account but not updated in FoSCoS, please do not attempt another payment. Kindly go to the home page and search under State/Registration incomplete application(s) to verify the payment.

The fee paid by any applicant for a licence shall not be refundable under any circumstances. .

13. E-Sign using Aadhar – Enter the Aadhar number and click on proceed.

The screenshot shows a web browser window with the URL `fctest.fssai.gov.in/public/fo/open-upload-reg-doc-tarika/N`. A modal window titled "e-Sign" is open, showing the "Signature Type" as "By Aadhar". Below this, there are three input fields for the Aadhar number, with the first one containing "Aadhar *". At the bottom of the modal are "Proceed" and "Cancel" buttons. The background page shows a declaration section with a list of terms and conditions, a declaration statement, and a total amount of Rs. 100 (Rs. 100 (Certificate Fee)). There is also a field for GST No. and buttons for "Preview Application", "Pay", and "Back".

14. Click on Pay and proceed for the payment.

The screenshot shows a payment interface for "PRITEE KUMARI C/O HUM". It displays the amount payable as "₹100 + Convenience Charges". Under "Pay using Netbanking", there is a list of banks including State Bank of India, HDFC Bank, ICICI Bank, Axis Bank, and Kotak Mahindra Bank. A "Select Bank" dropdown menu is visible. At the bottom, there is a "PAY NOW" button and a "Cancel Payment" link. The interface is powered by Razorpay.

15. After successful payment, Login to FoSCoS and download the issued Registration copy from the "Issued" bin.

